

have fixed the procurement price, or whether the State Governments have fixed the procurement price? If the answer is in the affirmative, may we know whether the Government have considered the remunerative aspect of the price fixation so far as the peasants are concerned?

Mr. Speaker: Three questions in a single question

Shri Mahanty: What can I do?

Mr. Speaker: I cannot allow all three questions. One does not flow from the other. Is the Government making these purchases in pursuance of State trading in foodgrains, to help that trading corporation?

Shri A. P. Jain: The scheme of State trading has not come into operation, but these operations are being conducted in a manner so that they may fit in with the scheme of State trading.

Mr. Speaker: Shri Panigrahi

Shri Mahanty: This is a very important question.

Mr. Speaker: I am not going to allow three questions from an hon. Member. Shri Panigrahi.

Shri Panigrahi: May I know the amount of rice so far procured in Madhya Pradesh, and whether any of the procured rice is meant for West Bengal also?

Shri A. M. Thomas: In Madhya Pradesh, 116,000 tons of rice have been procured for the Central Government, which will be taken on to the Central Government account and distributed to each State according to its requirements. The State Government has procured 58,000 tons of paddy on its account.

श्री विभूति मिश्र क्या यह सही है कि चावल मिल वाले जितना गल्ला खरीदेंगे उसमें से १/४ हिस्सा सरकार को देगे और ३/४ हिस्सा अपने पास रखेंगे ?

श्री अ० प्र० जैन : यह प्रश्न तो मध्य प्रदेश का है। मध्य प्रदेश में तो जितना चावल

मिलो के पास है या स्टॉकिस्ट्स के पास है और वह बहुत सारा है, वे हम को देते हैं। हम सब ले रहे हैं।

Shri Vidya Charan Shukla: May I repeat my question? I wish to know whether the Central Government have fixed a low average quality of rice which is higher than the low average quality of rice fixed by the State Government for procurement of rice, and whether this has resulted in great inconvenience to the cultivators and small traders in Madhya Pradesh.

Mr. Speaker: This is a matter of opinion.

Shri Vidya Charan Shukla: I want to know whether the low average quality of

Mr. Speaker: I am not going to allow this kind of opinion. The hon. Minister may answer the earlier portion of his question which is right and which I will allow. The hon. Member wants to know whether the price paid for rice procured in Madhya Pradesh is lower than the price paid by the State Government for similar quality of grain.

Shri A. P. Jain: The Madhya Pradesh Government is not purchasing any rice. It is only the Central Government that is purchasing rice. So, the question of any disparity in the prices paid by the Central and Madhya Pradesh Governments does not arise.

Mr. Speaker: Next question.

Shri Supakar: Just one question.

Mr. Speaker: No. Hon. Members are taking advantage of this for bringing in Orissa, U.P. etc.

Shri Supakar: No question of Orissa. I just wanted to know about Madhya Pradesh.

Mr. Speaker: All right, but he did not rise earlier. Next question.

Inter-State Water Dispute between Madras and Kerala

*732. **Shri N. E. Munisamy:** Will the Minister of Irrigation and Power be

pleased to refer to the reply given to Starred Question No. 581 on the 4th December, 1958 and state:

(a) whether any final settlement had since been arrived at on the basis of the tentative proposals accepted by the two State Governments (Madras and Kerala) regarding Paramlikulam Power-cum-irrigation project; and

(b) if so, the details thereof?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Report of the final and formal agreement signed between the two State Governments has not yet been received by the Government of India

(b) Does not arise

Shri N. R. Munisamy: May I know the financial implications of this project, and also the acreage that is likely to be benefited by this project?

Shri Hathi: Details have not yet been worked out, but I think it will irrigate about two lakh acres Power generated on Madras side will be 113,000 KW, and in Kerala it will be 54,000 KW

Shri N. R. Munisamy: May I know if the Central Government's assistance is to be made available to this project if it fructifies?

Shri Hathi: That will be decided after the detailed project reports are ready

Shri V. Eacharan: May I know the expected quantity of surplus water available for the use of Madras according to the Kerala Government?

Shri Hathi: Actually, the general broad principles that have been agreed upon are: if the inflow exceeds 16500 million cubic feet, the excess up to 2,500 million cubic feet will be diverted to the Madras side, but made available for utilisation by Kerala State in the Chittoor area

Shri Punnoose: Since the dispute has practically been settled, may I know whether the Kerala Government

will be permitted to go ahead with the Perambikulam project?

Shri Hathi: The details of the agreement based on this are being worked out, and as soon as they are received, Kerala will be permitted to go ahead.

Shri N. R. Munisamy: May I know whether there is any inter-State Board to consider this proposal?

Shri Hathi: Under the Act, a Board can be constituted, but here both the States agreed between themselves, and this is an agreed solution.

Shri Tangamani: May I know whether, because of this agreement, the Perambikulam project will be taken up during the Second Plan period, or will it have to wait till the Third Plan?

Shri Hathi: That all depends on when we receive the detailed project.

Shri T. B. Vittal Rao rose—

Mr. Speaker: No, I have passed on to the next question. The hon Member must have got up earlier

Koyna Project

*733. **Shri Assar:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that construction work at Koyna Project is not progressing according to schedule uptil now; and

(b) if so the reasons thereof?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b) The progress of construction on the Koyna Hydro-Electric Project is generally according to the schedule, except in the case of work on pressure shafts which is somewhat slow. This type of work is practically new to this country. As experience is gained, a better rate of progress is likely to be achieved in this item also.

Shri Assar: May I know how much amount has been spent so far on the project, and whether it is according to the planned estimate?